

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 18**

**C.P. (IB)/1026(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES:      **PUNJAB                  NATIONAL                  BANK**  
**INTERNATIONAL LIMITED V/s FUTURE**  
**BRANDS LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Ms. Krishna Baroah, Advocate a/w Mr. Kewal Buddhdev, Advocate i/b Link Legal appeared for the Respondent.
2. Learned Counsel for the Respondent informs that arguing Counsel is not available and seeks some time.
3. List this matter on **14.05.2024** for hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna